

10

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/674/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : SABARI TEXTILES PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	R. KANNAN	COUNSEL FOR APPLICANT	R. Kannan
2.	K. BISWAI SUNDAN	-As- R1	K. Biswai Sundan
3.	Bhagavath Krishnan for MSB Partners.	Counsel for intervenor	Bhagavath Krishnan

ORDER

Counsel for applicant/financial creditor present and filed a memo stating that they are withdrawing the present petition since the corporate debtor has settled the matter under OTS. Counsel for R1 and counsel for intervenor are present. Counsel for intervenor objected for withdrawing the memo. Time is extended at request of respondent to file reply. Put up on 22.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc